

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/S. KUTE SONS DAIRYS LIMITED (UNDER CIRP), OPERATING IN MILK PROCESSING INDUSTRY

At S. No. 406 & 407, Village Nimbhore, Post Survadi, Tal. Phaltan,
Satara, Maharashtra, India – 415523

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the Corporate debtor along with PAN/ CIN No.	Kute Sons Dairys Limited PAN: AABCK0391C CIN: U01409PN1996PLC097492
2.	Address of the Registered office	S. No. 406 & 407, Village Nimbhore, Post Survadi, Tal. Phaltan, Satara, Maharashtra, India – 415523
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	S. No. 406 & 407, Village Nimbhore, Post Survadi, Tal. Phaltan, Satara, Maharashtra, India – 415 523
5.	Installed capacity of main products/ services	Details are currently not available.
6.	Quantity and value of main products/ services sold in last financial year	Sale of Milk, Milk Products and Cattle Feeds as per the latest available financials for FY 2022-23 is Rs.1255.61 Crores. Details of Quantity are not available.
7.	Number of employees/ workmen	Nil as the plant is not operational.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Information can be sought through communication to the following email: E-mail: cirp.kutesonsdairy@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Information can be sought through communication to the following email: E-mail: cirp.kutesonsdairy@gmail.com
10.	Last date for receipt of expression of interest	Wednesday, 28th October 2026 (15 days)
11.	Date of issue of provisional list of prospective resolution applicants	Saturday, 7th November 2026
12.	Last date for submission of objections to provisional list	Thursday, 12th November 2026
13.	Date of issue of final list of prospective resolution applicants	Saturday, 21st November 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Saturday, 21st November 2026
15.	Last date for submission of resolution plans	Tuesday, 22nd December 2026 (31 days)
16.	Process email ID to submit Expression of Interest	cirp.kutesonsdairy@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	UDYAM-MH-30-0015621 issued on 13/04/2021 as Micro Enterprise

Sd/-

Ritesh R. Mahajan

Resolution Professional

For Kute Sons Dairys Limited (Under CIRP)

IP Registration Number: IBBI/IPA-002/IP-N00048/2017-18/10132

B- 203, Devgiri, Ganeshmala, Sinhagad Road, Pune – 411030

AFA valid up to – 31.12.2026

Date: 13.10.2026

Place: Pune

